COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 13 OF 2016 &
IA NOs. 25 & 425 OF 2016

Dated: 21st October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member

In the matter of :

M/s Jay Madhok Energy Pvt. Ltd. .... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board .... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gohri

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Ms. Aparna Vohra
Mr. Samit Sanduja for R.1

ORDER

List the matter for further hearing on ***11.11.2016.***

(B.N. Talukdar)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/vg